

(c) The admixture sells at the same price as neat petrol.

(d) A statement is laid on the Table of the House. [See Appendix II, annexure No. 49].

COAL SEAM IN ORISSA

*426. **Shri Krishna Chandra:** Will the Minister of Production be pleased to state:

(a) whether it is a fact that near the Talchar colliery worked by the Government of India in Orissa, they have found a sixty feet seam of easily workable coal;

(b) whether it is a fact that this coal deposit, if worked, is likely to perceptibly reduce the coal scarcity for the Railways and industry in the South;

(c) whether there is any difficulty in the Government of India being allowed to work this seam, and

(d) whether all work connected therewith is at a standstill?

The Minister of Production (Shri K. C. Reddy): (a) A seam of coal 35' to 50' in thickness occurs in the property adjacent to the Talcher Colliery.

(b) Yes, but only after the existing shortage of transport for the movement of coal to the South via Waltair is eased.

(c) The Government of India have applied to the Orissa Government for the grant of prospecting licence and mining lease over the area and the application is now under the consideration of the State Government.

(d) Pending the grant of prospecting licence, etc. by the Government of Orissa, no further work can be undertaken.

UNAUTHORISED COLONIES IN WEST BENGAL

*427. **Shri Tushar Chatterjee:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of displaced persons' colonies in West Bengal that have not been recognised by Government as authorised colonies and the population of these colonies;

(b) the number of families in such colonies that have got rehabilitation loan from the Government of India; and

(c) whether Government have any scheme to transform these unauthorised colonies into authorised colonies and if so, what is it?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) 133 Colonies with a population of 1,28,598 persons.

(b) Nil.

(c) Yes. With a view to regularise these colonies the Government contemplate to acquire the land in certain colonies the acquisition expenses being passed on to the colonists as loans.

UNDER-STUDY TO CHIEF ENGINEER, D.V.C.

*428. **Shri L. N. Mishra:** (a) Will the Minister of Irrigation and Power be pleased to state whether the recommendation of the Estimates Committee regarding the appointment of a suitable engineer as under-study to the Chief Engineer D.V.C. has been considered?

(b) If so, what decision has been taken?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) The Damodar Valley Corporation will have a fair field for the selection of a successor to the present Chief Engineer from their own cadre when the time comes.

DEVELOPMENT OF MAHARASHTRA AREA OF HYDERABAD STATE

*429. **Shri M. E. Krishna:** Will the Minister of Planning be pleased to state whether it is a fact that the Planning Commission has agreed to include the Maharashtra area of Hyderabad State under the Five Year Plan for development of irrigation and Hydro-electric projects?

The Minister of Planning and Irrigation and Power (Shri Naada): Information is being obtained from the Hyderabad Government and will be laid on the Table of the House.

VISIT OF STEEL EXPERTS TO JAPAN

*430. **Shri M. E. Krishna:** (a) Will the Minister of Commerce and Industry be pleased to state how many experts have been sent from India to Japan to study the equipment and techniques of the well-developed Japanese Iron and Steel Industries?

(b) How many of these experts are from the factories owned by private companies and how many are officials of the Government of India?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). Two—One official and one nominee of the industry.